

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 5056 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Neiko Akami,  
Registrar, Gauhati high Court,  
Kohima Bench, Kohima

Dated Guwahati <sup>5<sup>th</sup></sup> September, 2019.

Sub:- **Casual Leave.**

Ref:- Your note dated 03.09.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Shri Neichochoiyei Suyei, District & Sessions Judge, Zunheboto, for 2(two) days on 03.09.2019 and 04.09.2019 along with station leave permission, has been granted. The District & Sessions Judge, Wokha has been allowed to remain in additional charge of Court and office of Shri Suyei in his absence.

Shri Suyie may be informed accordingly.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/5057/A, dated 5.9.19**

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

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